

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3258

ANSWERED ON:23.03.2005

CORRUPTION CASES

Mahato Shri Sunil Kumar; Renge Patil Shri Tukaram Ganpatrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Vigilance Officers responsible for checking corruption have proved to be inefficient and ineffective;
- (b) if so, the reasons therefor and the reaction of the Government thereto;
- (c) whether the Government proposes to review the handling of corruption cases;
- (d) if so, the details thereof; and
- (e) the remedial measures proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): Does not arise.
- (c): There is no such proposal.
- (d) & (e): Does not arise.